

**PROFORMA-II**

**STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011**

Name of the M.L.A (in full) and to which the Office belong: AQVIL AKHTAR, M.L.A.

Present Post held:

Present Pay (i) Basic Pay :

(ii) Gross Salary :

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and relationship with public servant	Present Value (Approx)	Remarks
1	2	3	4	5	6	7	8
1	Jewelry (Gold/Silver/Diamond/Precious/Semi precious stones etc.)	1970 to 2008.	INHERITANCE & BY PURCHASE.	50,00 Lacs.	N.A.	95.50 Lacs	
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2001 to 2011.	BY PURCHASE.	35.25 Lacs.	N.A.	25.25 Lacs	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	2001 to 2011.	BY PURCHASE.	02.00 Lacs.	N.A.	02.00 Lacs	
4	Electronic Equipments (Computer/Laptop etc.)	2008 to 2011.	BY PURCHASE.	00.40 Lacs	N.A.	00.25 Lacs	
5	Furniture	1995 to 2011.	BY PURCHASE.	02.60 Lacs	N.A.	02.00 Lacs	G.T. : 125 Lacs (Approx).

Signature: Aqvil Akhtar

Date: 21-12-2011

Note: The declaration form is required to be filled in and submitted by every member giving particular of assets held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not exhaustive but indicative in nature. In case where it is not possible to access the value accurately, the approximate value in relation to the present value is indicated.